

Nationalised Banks and their respective amount of loan during 1969-70;

(c) the financial aid given by Government for the year 1969-70; and

(d) the names of the industries and the quantum of financial aid given?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). The information is being collected and it will be laid on the Table of the House.

Issue of Industrial Licences to Companies in Assam

4562. SHRI JYOTIRMOY BASU: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the number of industrial licences sanctioned in Assam to the Companies under the control of each business group (as per report of the Monopolies Inquiry Commission and Industrial Licensing Policy Inquiry Committee), year-wise, during the last three years;

(b) the amount of capital involved and items contemplated to be produced;

(c) the number of licences actually utilised by each business group; and

(d) the number of licences cancelled, business group-wise?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No license was issued to any undertaking belonging to or controlled by the Large/Larger Industrial Groups as defined by the Industrial Licensing Policy Inquiry Committee, for industrial units in Assam during the last 3 years.

(b) to (d). Do not arise.

Refunds granted for Unused Tickets at Howrah Station due to Traffic Jam on Howrah Bridge

4563. SHRI JYOTIRMOY BASU: Will the Minister of RAILWAYS be pleased to state the number and total value of the tickets which could not be used and refunds had to be granted at Howrah Station during

the last one year, owing to traffic jams on the Howrah bridge?

THE MINISTER OF RAILWAYS (SHRI NANDA): No separate statistics are maintained for tickets not utilised by passengers due to traffic jam on the Howrah bridge. As per rules, refunds are granted by the Station Masters on unused tickets surrendered within three hours of the departure of the train, after deducting due cancellation charges. In the year 1969, refunds of fares on 58,444 tickets representing a value of Rs. 12,13,798.97 were granted at Howrah Station but the reasons for un-utilisation of these tickets are not known.

However, during the same year 1969, the Eastern Railway Administration had granted refund on 231 tickets of the value of Rs. 13,223.63 which were surrendered after the expiry of 3 hours from the time of departure of the train on the grounds of traffic jam at Howrah bridge. Refunds in such cases were granted deducting the due cancellation charges as per rules.

Orders Placed with Wagon Builders

4564. SHRI JYOTIRMOY BASU: Will the Minister of RAILWAYS be pleased to state:

(a) the total value of wagon orders placed with the wagon builders, State-wise and year-wise, from 1967-68 to 1969-70; and

(b) the value of orders supplied by the wagon builders, State-wise and year-wise, during the above period?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) and (b). Details regarding railway matters are not compiled State-wise. A detailed statement giving the information firm-wise is laid on the Table of the House. [Placed in Library. See No. LT-3039/70].

Enactment for Declaring Social Superstitions as Unlawful

4565. SHRI SHIVA CHANDRA JHA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether Government are planning to make any law for declaring certain social superstitions of one kind or another as unlawful;